

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH – COURT NO. IV

CUSTOMS APPEAL No. 50276 of 2021

(Arising out of Order in Appeal No. CCA/CUS/D-I/Import/NCH/884-885/19-20 dated 24.02.2020 passed by Commissioner of Customs (Import), New Custom House, New Delhi)

M/s. Polixel Security System Pvt. Ltd.

...Appellant

D-7, Dhawandeep Apartment,
6, Jantar Mantar,
New Delhi – 110 001

Versus

Commissioner of Customs (Import),

....Respondent

New Custom House,
New Delhi.

APPEARANCE:

Mr. Rupender Sinhmar, Advocate for the appellant

Mr. Mahesh Bhardwaj, Authorized Representative for the Respondent

CORAM : HON'BLE DR.RACHNA GUPTA, MEMBER (JUDICIAL)

Date of Hearing: **23.09.2022**

Date of Decision: **27.10.2022**

The appeal is remanded. For order, see order of date in Customs
Appeal No.50275 of 2021.

(DR.RACHNA GUPTA)
MEMBER (JUDICIAL)